## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1572 ANSWERED ON:21.07.2014 CODE ALLOTMENT UNDER EPFO Antony Shri Anto ;Kumar Shri P.

## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the number of Employees` Provident Fund claim settled by the Employees` Provident Fund Organisation (EPFO) during each of the last three years and the current year;
- (b) whether the Government has recently launched Online Provident Fund Code Allotment or Universal Account Number under the Employees` Provident Fund Organisation (EPFO);
- (c)if so, the details along with the salient features thereof; and
- (d)the extent to which employees under EPFO are likely to be benefited from said system?

## **Answer**

## MINISTER OF STATE FOR STEEL, MINES, LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

(a): The claims settled by Employees' Provident Fund Organisation (EPFO) during each of the last three years and the current year are as under:

Year Total claims settled(in lac) 2011-12 90.50 2012-13 111.42 2013-14 123.36 2014-15 37.41 (upto 15. 07.2014)

- (b): EPFO has launched Online Registration of Establishment on 30.06.2014. It is also in the process of allotment of Universal Account Number to all contributing members of EPFO.
- (c): Salient features of online allotment of code number to establishment are:-
- (i) No need to visit office of EPFO
- (ii) Allotment of establishment code on same day.
- (iii) Increase in ease of doing business in India.
- II. Salient features of Universal Account Number (UAN):-
- (i) UAN will be portable throughout his working career.
- (ii) It can be used anywhere in India.
- (d): (i) The remittance of statutory dues under Employees' Provident Funds & Miscellaneous Provisions Act, 1952 for the employees can be started immediately by their employer after obtaining code number through this online facility.
- (ii) The allotment of Universal Account Number would link all employments of the EPF members thus facilitating portability.